

(2)

सेवा में,

अवर सचिव (स्थापना शाखा)

बिहार विधान सभा, पटना ।

विषय:-चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में ।

महोदय,

सभा सचिवालय के कार्यालय आदेश ज्ञाप संख्या-1 स्था०-36/2021-279,
दिनांक-23.01.2024 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की
विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने
की कृपा की जाय ।

विश्वासभाजन,

आकाश दीप
12/02/2024

(आकाश दीप)

जनसंपर्क पदाधिकारी,
बिहार विधान सभा, पटना ।

5040 (स्थान)
12/02/24

श्री प्रियनारायण
12/02/24

2436
15/02/24

Declaration of Assets and Liabilities

Year 2023-24

I, AKASH DEEP, son/daughter/wife of ASHOK KUMAR GUPTA
aged 33 years, belonging to Bihar Vidhan Sabha Sachivalaya
service and presently working as PRO

give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be
given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2,10,000/-	80,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	4,26,090/- (AXIS) 2,77,738/- (SBI) 15,38,639/- (HDFC)	4,10,000/- (SBI)			
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1,85,000/- (Mutual Fund) 80,000/- (LIC)	90,000/- (LIC) 70,000/- (PPF)			
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil			
(vi)	Jewellery (give details of weight and value)	180 gm Gold 1 diamond Ring	520 gm Gold 750 gm Silver 4 diamond ring 2 diamond necklace			
(vii)	Other assets, such as values of claims / interests	Fridge, Sofa, Bed, Washing Machine, Ro, Inverter, Geysers (12 Lakh)	Fridge, TV, Bed, Washing Machine, Inverter (5 Lakh)			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	4 Katha Parental 1.5 Katha in Punpun			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	2 Katha 7 dhur Parental			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Old House in Dhanbad & Ballia (HUF)	Parental House (HUF)			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil			
(v)	Others (such as interest in property)	Nil	Nil			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Nil	
	(ii) Loans from financial institutions	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	
	(b) dues to departments dealing with supply of water	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	

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	(d) dues to departments dealing with telephones	Nil	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	
	(f) Other dues, if any	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BBR PA 2337M	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	
	(iv) Property Tax	Nil	

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Akash Deep

Name of Employee: AKASH DEEP

Designation: PRO

Department: Bihar Vidhan Sabha, Patna

Place: PATNA

Date: 12/02/2024

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Akash Deep